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title: Need to ban playing DJ musical system in public places.

SHRIMATI RAKSHATAI KHADSE (RAVER): Hon. Speaker Madam, the DJ musical system or band are gaining popularity day by day in the ceremonial functions and various processions carried out for different reasons like birth anniversaries and many other functions. ...(*Interruptions*) As per the recent report from various medical institutes, hospitals, private clinics of ENT, the patients for permanent hearing loss are increasing at an alarming number. There are more than 35 to 50 per cent patients complaining for the hearing loss in these medical institutions and hospitals per day out of the total number of patients only because of the large sound pollution on high decibel wavelengths output which the human beings cannot bear. ...(*Interruptions*) Not only this, there are very high vibrations which the surrounded lives and concrete structures are observing with large disturbance for any kind of work till the DJ systems are not moving from their place to a long distance.

This high decibel wavelength output is from the DJ sound systems which are very commonly used on the roads and affect very badly on the passers-by and the families living nearby though these are not directly the part of the ceremonial function. ...(*Interruptions*) There are no rules and regulations specially meant for this and the governing mechanism is not taking stringent action. The vague norms are written down while permitting to play which are also not observed by the DJ system operators.

Just as very recently the ban has been imposed on the fireworks display due to which an accident occurred at a temple, a similar ban should be imposed on the DJ system operators without any loose rope or relaxation of any kind to play the system. ...(*Interruptions*) Through the hon. House, I request the Minister to take serious and immediate steps to ban the DJ musical system which is going on the common roads for any reasons. Strict action with high penalty should be imposed for violating the norms of playing DJ musical systems, thereby saving the hearing health of the human beings across the country.

**माननीय अध्यक्ष :** श्री केंवर पुंकेन्द्र सिंह वन्देल, श्री सुधीर गुप्ता और श्री वन्दू प्रकाश जोशी को श्रीमती रक्षाताई खाडसे द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

...(*व्यवधान*)

**माननीय अध्यक्ष :** आप सभी लोग एक बात को समझिए, जो नोटिस ऑफ प्रिविलेज का पृष्ठ है, यह पृष्ठ रूल 222 के अंतर्गत है अगर मैं इसके लिए परमिशन दूँ तो ही आप बोल सकते हैं। It is under my consideration. That is why I am not allowing it today.

...(*Interruptions*)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Hon. Speaker Madam, there cannot be a discussion in the House about admissibility. It has to be with the Chair inside.

HON. SPEAKER: I know it. That is what I said. I have not given any consent.

â€¦(*व्यवधान*)